

MOST URGENT
ELECTION MATTER



GOA LEGISLATURE SECRETARIAT
Secretariat,
Porvorim, Bardez-Goa.
Secy. Phone No:2410917 Fax No:2411054
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Pin Code No. 403521

Dated :
13th July, 2011

No. LA/Legn/2011/1049

From:

Shri Yuvraj Naik,
Returning Officer and
Joint Secretary, Legislative Assembly, Goa,
Assembly Complex,
Porvorim – Goa.

To:

The Principal Secretary,
Election Commission of India,
Nirvachan Sadan,
Ashoka Road, New Delhi – 110 001.

Sub: Biennial Election to the Council of States - Goa

Sir,

I am to forward herewith Form 4 containing list of Validly Nominated Candidates to the Biennial Election to the Council of States from Goa.

The same shall be on the website of the Goa Legislature Secretariat on 13th July, 2011 after 3.00 p.m.

The same is for your information.

Yours faithfully,

(Yuvraj Naik)

Returning Officer and the
Joint Secretary Legislative
Assembly, Goa.

(Yuvraj Naik)

Returning Officer and the
Joint Secretary, Legislative
Assembly, Goa.

Encl: as above

Copy to:

The Chief Electoral Officer,
Office of the Chief Electoral Officer,
Altinho, Panaji, Goa.

**Conduct of Elections Rules 1961
(Statutory Rules and Order)**

[FORM 4]
[See rule 8)

LIST OF VALIDLY NOMINATED CANDIDATES

Election to the *Council of States

Sl No.	Name of candidate	Name of ** Father/ Mother/Husband	Address of candidate	Party affiliation
1.	2	3	4	5

1.	Shri Damodar G. Naik	Gajanan Naik	4379/3, Near Sai Mandir, Gogol, Margao, Goa	Bharatiya Janata Party
2.	Shri Shantaram Naik	Laxman Naik	2137, Near Swami Math, Gogol, Margao, Goa – 403 602.	Indian National Congress

(i) Candidates of recognized National and State Political Parties.	Nil
(ii) Candidates of registered political parties (other than recognized National and State Political Parties).	Nil
(iii) Other Candidates.	Nil

Place: Porvorim

Date: 13th July, 2011


(Yuvraj Naik)
Returning Officer and the
Joint Secretary, Legislative
Assembly, Goa

*Appropriate particulars of the election to be inserted here

** Strike off the inappropriate alternatives.

@applicable in the case of candidates mentioned under categories (i) & (ii) above.

N.B. – Under Col. 1 above, the serial numbers of candidates of all the three categories shall be given consecutively and not separately for each category.